

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 520 of 1996

Tuesday this the 30th day of April, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. K.G. Mohanakumaran Nair, Phone Inspector (Outdoor-5) Office of the Senior Divisional Engineer (External-Central) Kollam residing at Cheriyil House, Kilikolloor PO, Kollam.
2. P.Prabhakaran, Phone Inspector, External II Section, Office of the Sub Divisional Officer (Phones) Palakkad residing at Aiswarya, 11/729, Brindavan Street, Town Hall Road, Palakkad.
3. C.Mohanan, Phone Inspector, Telephone Exchange, Mangalam, residing at Cherukavil House, B.P.Angadi PO, Tirur-2.
4. P.P.Kunju Mohammed, Phone Inspector, Office of the Senior Divisional Engineer (Cables), Palarivattom, KSHB Building, Panampally Nagar, Kochi.36.
5. M.S.Simon, Phone Inspector, Office of the Senior Divisional Engineer, (Phones) Gandhi Nagar, Kottayam, residing at Manthuruthil House, Kaipuzha PO, Kottayam. .... Applicants

(By Advocate Mr. M.R.Rajendran Nair)

Vs.

1. The Chief General Manager, Telecom, Kerala Circle, Thiruvananthapuram.
2. The Director, Regional Telecommunication Training Centre (RTTC for short) Kaimanam PO, Thiruvananthapuram. .... Respondents

(By Advocate Mr. M.A.Shefik for Sr.CGSC)

The application having been heard on 30th April, 1996  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Standing counsel who appeared on notice  
placed before us a FAX message which shows that the  
reliefs sought for have been granted to applicants.  
We appreciate the promptitude with which respondents'  
counsel has acted.

2. We record the statement and dispose of  
the application. No costs.

Dated the 30th day of April, 1996.

*A. Venkatakrishnan*  
P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

*C. Sankaranair*  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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